

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons))

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	<b>ADEPT TECHNOLOGY PVT LTD</b>
2.	Date of Incorporation of Corporate Debtor	16-04-2004
3.	Authority under which Corporate Debtor is Incorporated / registered	Registrar of Companies, Maharashtra, India under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U72200TN2004PTC052972
5.	Address of the Registered office and Principal office (If any) of corporate debtor	No.28, JK Towers, 1st Floor Bazullah Road, T.Nagar Chennai Chennai TN 600017 IN
6.	Insolvency commencement date in respect of Corporate Debtor	Order Date: March 26, 2019, delivered on March 29, 2019
7.	Estimated date of closure of insolvency resolution process	September 22, 2019 being 180 days from the order date
8.	Name and registration number of the insolvency professional acting as interim resolution professional	ASHOK SESHADRI, IBBI/IPA-001/IP-P00937/2017-2018/11541
9.	Address and e-mail of the interim resolution professional, as registered with the Board	51, Naveeens Yaduvanam, Brindavan Street, Chennai600033.
10.	Address and e-mail to be used for correspondence with the interim resolution professional	
11.	Last date for submission of claims	April 9, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms	(a) Relevant forms available at <a href="https://ibbi.gov.in/downloadform.html">https://ibbi.gov.in/downloadform.html</a>
	(b) Details of authorized representatives are available at:	NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **ADEPT TECHNOLOGY PVT LTD** on 26-03-2019.

The Creditors of **ADEPT TECHNOLOGY PVT LTD**, are hereby called upon to submit their claims with proof on or before 09-04-2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors including operational creditors, workmen and employees may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:

ASHOK SESHADRI  
IBBI/IPA-001/IP-P00937/2017-2018/11541



Date : March 30, 2019